

ITEM NO.1

REGISTRAR COURT

SECTION III-A

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Civil Appeal No(s). 5792-5794/2023

DINA NATH ALIAS DEEN DAYAL

Appellant(s)

VERSUS

THAKUR BAL GOPAL JEE MAHARAJ AND BHAGWATI & ORS. Respondent(s)

Date : 10-09-2024 These appeals were called on for hearing today.

For Appellant(s)

Ms. Shailja Singh, Adv.
Mr. Sanjeev Malhotra, AOR

For Respondent(s)

Ms. Neha Agarwal, Adv.
Mr. Siddhant Sahay, Adv.
Mr. E. C. Agrawala, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent Nos.1, 4, 5 and 7 to 10 have filed counter affidavit. Ld. Advocate-on-record, Mr. E.C. Agrawala has also filed additional affidavit.

Service is complete on the remaining respondents, but none has entered appearance.

Registry to process the matter for listing before the Hon'ble Court, as per rules. Parties may file statement of case in the meantime.

SUJATA SINGH
Registrar

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